

Bill Summary

The Institutes of Technology (Amendment) Bill, 2016

- The Institutes of Technology (Amendment) Bill, 2016 was introduced in Lok Sabha by the Minister of Human Resource Development, Mr. Prakash Javadekar, on July 19, 2016.
- The Bill seeks to amend the Institutes of Technology Act, 1961, which declares certain Institutes of Technology as institutions of national importance.
- The Bill seeks to add six new Indian Institutes of Technology (IITs) in Tirupati, Palakkad, Goa, Dharwar, Bhilai, and Jammu. It also
- seeks to bring the Indian School of Mines, Dhanbad within the ambit of the Act. All these institutions will be declared as institutions of national importance.
- The Bill provides for the incorporation of IIT (Indian School of Mines), Dhanbad. It states that until the statutes in relation to IIT (Indian School of Mines), Dhanbad are made under the Act, the statutes applicable to IIT Roorkee will apply to it.

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Roopal Suhag July 19, 2016 roopal@prsindia.org